

CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th & 8th Floors, Tower B, World Trade Centre,
Nauroji Nagar, New Delhi- 110029
Ph: 011-26189709 Fax: 011-20904365

Petition No.: 165/TT/2026

Date: 21.5.2026

To

Shri Zafrul Hasan,
General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Petition for determination of Transmission tariff for 2024-29 tariff block for the asset under “Eastern Region Expansion Scheme - XXXV (ERES-XXXV)” in Eastern Region under Section 62 read with Section 79 (1) (d) of Electricity Act, 2003 and under the Regulation 15 (1) (a) and Regulation 23 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with Central Electricity Regulatory Commission (Terms and Condition of Tariff Regulations) 2024.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 28(10) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 5.6.2026:-

2024-29 period

a) Provide the activity wise time delay justification as per the format mentioned below:

Asset									
Activity wise details	Original Schedule			Actual Schedule			Time Overrun days	Reason for Delay	Supporting Documents
	Start	End	Days	Start	End	Days			

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- b) Provide details of time overrun due to Shutdown issues as per the format mentioned below:

S. No	Location	Shutdown						Time Delay (Days)	Remarks	Supporting Documents
		Required (Date)			Approved (Date)					
		From (Date)	To (Date)	Total	From (Date)	To (Date)	Total			

- c) Provide Customized Rainfall Information System Report (Meteorological Department) in respect of the time-overrun claimed by the Petitioner in respect of the delay caused due to rainfall.
- d) Details of the interest rates for IDC as considered in the IDC statement;
- e) IDC statement in a linked excel format along with the applicable interest rates for all sources of financing.
- f) Provide Form-9C in Excel format.
- Confirm whether there is no further additional information required to be submitted by the Petitioner.
 - Confirm whether all the assets under the instant Transmission Scheme have been completed and whether they are covered under the instant petition.
 - In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

S/d
(Kamal Kishor)
Deputy Chief (Legal)